

Title: Regarding atrocities being committed on the Scheduled Castes, Scheduled Tribes, minorities and women and the deteriorating law and order situation in the West Bengal.

MR. SPEAKER: This will not go on record. Only what Shri Bandyopadhyay says will go on record.

*(Interruptions)**

SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): Sir, the Scheduled Castes, Scheduled Tribes, Minorities and women are being tortured, killed and murdered in the State of West Bengal. There is a constitutional breakdown there. After being defeated in the Lok Sabha Bye-Election and Calcutta Municipal Corporation elections, the Communist Party of India (Marxist) has taken the districts of Midnapur, Bankura and city to ransom...*(Interruptions)*

MR. SPEAKER: After him, I will call you, Shri Acharia.

...(Interruptions)

MR. SPEAKER: Nothing should go on record except what Shri Sudip Bandyopadhyay is saying.

*(Interruptions)**

MR. SPEAKER: I have called Shri Sudip Bandyopadhyay. After him, I will call you.

SHRI SUDIP BANDYOPADHYAY : Sir, the parliamentary democratic system is at stake in the State of West Bengal. Hundreds of Scheduled Castes, Scheduled Tribes and Minorities have been killed during the last three months only. It is the appropriate time to demand imposition of article 356 in the State of West Bengal. In Keshpur, Pingla, Sabang, Garbeta, Goghat, Hoghly district and Bankura, in each and every part of the State, there is no democracy. Even the Chief Minister and the Police Minister are accusing Kumari Mamata Banerjee. The Police Minister is making statements on the floor of the House that Kumari Mamata Banerjee should be arrested. This is the state of affairs going on there....*(Interruptions)*

MR. SPEAKER: Now Shri Basu Deb Acharia.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : Sir, this is the state of affairs in West Bengal....*(Interruptions)*

MR. SPEAKER: Hon. Members, if you behave like this, it will be very difficult to run the House. I am telling you frankly. The entire nation is watching us. How we are behaving in the House, the entire country is watching. You are not bothered about anything. What is this? How can I accommodate all the Members at a time? Now nothing should go on record except what Shri Acharia says.

*(Interruptions) **

SHRI BASU DEB ACHARIA: Mr. Speaker, Sir, though the Income-tax officials went to the house of the President of the Samata Party ...*(Interruptions)*

MR. SPEAKER : I have called Shri Basu Deb Acharia.

SHRI BASU DEB ACHARIA : The Income-tax officials were asked to come back and not to go ahead with the raid. ...*(Interruptions)* Who issued that order as to not to raid the house of the President of the Samata Party? This sort of a thing has never happened in our country. ...*(Interruptions)*

* Not Recorded.

MR. SPEAKER : Nothing should go on record except what Shri Basu Deb Acharia is saying.

*(Interruptions)**

SHRI BASU DEB ACHARIA : Sir, the residence of the Defence Minister has been used or rather mis-used for making the press statement by the President of the Samata Party. She has rather threatened the Minister of State for Finance Shri Dhananjay Kumar and the Minister of Sports Shri Sukh Dev Singh Dhindsa and she made a statement that these two Ministers are interfering in the inquiry which is being conducted in regard to the match-fixing. ...*(Interruptions)*

Sir, I want to know from the Government as to what is the stand of the Government. We want a statement from the Government in this regard. The Government should clarify its position. ...(*Interruptions*)

SHRI RASHID ALVI : Sir, this is not the proper way. ...(*Interruptions*) Please let me complete my point. ...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY : Sir, there is a constitutional crisis in West Bengal. ...(*Interruptions*)